

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:37  
ANSWERED ON:22.02.2001  
COUNTER GUARANTEES IN POWER SECTOR.  
PUSP JAIN

**Will the Minister of POWER be pleased to state:**

- (a) the number of counter guarantees in power sector signed by the Government since March, 2000 till date;
- (b) the terms of these counter guarantees;
- (c) whether any more requests for counter guarantees are pending with the Government; and
- (d) if so, the action taken thereon?

**Answer**

THE MINISTER OF POWER ( SHRI SURESH P. PRABHU )

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 37 TO BE ANSWERED IN THE LOK SABHA ON 22.2.2001 REGARDING COUNTER GUARANTEES IN POWER SECTOR.

(a) : Counter Guarantee of the Government of India has not been extended to any private power project from March, 2000 till date.

(b) : Does not arise in view of reply to (a) above.

(c) & (d) : Government of India had decided to provide counter guarantee to eight projects in 1994. Details of the private power projects which have already been extended counter guarantee of Government of India are given below :

Sl.No	Name of the Project	Capacity (MW)	Date of counter guarantee
1.	Dabhol Combined Cycle Gas Turbine, Phase-I, M/s Dabhol Power Co. Maharashtra	740	September 15, 1994
2.	Jegurupadu Combined Cycle Gas Turbine, M/s GVK Industries Ltd., Andhra Pradesh	216	September 4, 1996
3.	Bhadravati Thermal Power Project, M/s Central India Power Co. Ltd, Maharashtra	1082	August 1, 1998
4.	Neyveli (Single Unit Lignite Based) Thermal Power Project, M/s ST-CMS Electric Co, T.N.	250	August 14, 1998
5.	Visakhapatnam thermal Power Project, M/s Hinduja National Power Corporation Ltd., Andhra Pradesh	1040	August 19, 1998

M/s. Spectrum Power Generation Limited, the promoters of the 208 MW Godavari CCGT in Andhra Pradesh withdrew their request for counter guarantee.

In the case of the remaining two projects on December 22, 1999, Government of India approved extension of counter guarantee, through the revised procedure, for the 500 MW Ib Valley Thermal Power Project in Orissa of M/s. AES Ib Valley Corporation and the

1013.2 MW Mangalore Thermal Power Project in Karnataka of M/s. Mangalore Power Company Ltd. The draft counter guarantee and tripartite agreement documents in respect of these two projects have been forwarded to the respective State Governments for comments/necessary action. Further action for extending counter guarantee for these two projects will be taken after necessary action is taken by the concerned State Governments for adherence to the terms and conditions for extension of the counter guarantee of the Government of India.